

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COMPANY APPLICATION NO. 42 to 45/441/NCLT/MB/2016

PRESENT: B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL) AND
V. NALLASENAPATHY MEMBER (TECHNICAL)

In the matter of Section 621A of the Companies Act, 1956 read with Section 441 of the Companies Act, 2013.

In the matter of M/s. Andromeda Sales and Distribution Private Limited, having its Registered Office at 158, Dani Corporate Park, CST Road, Kalina, Santacruz (East), Mumbai – 400098.

PRESENT FOR APPLICANT: -

Ms. Kumudini Paranjape - Practicing Company Secretary for the Applicants.

CORRIGENDUM ORDER

In orders dated 25-01-2017, the following correction is ordered: -

1. Wherever it is erroneously mentioned as "Andromedia/Androneda Sales & Distribution Pvt. Ltd." be read as "Andromeda Sales and Distribution Private Limited".

Ordered Accordingly,

sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V.NALLASENAPATHY
Member (Technical)

Dated this November 6, 2017